

## ADVANCE CAUSE LIST

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 22<sup>nd</sup> February, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

**(DUE TO LISTING OF MATTERS OF CENTRAL ZONAL BENCH, BHOPAL THROUGH VIDEO CONFERENCING ON 21.02.2019, THE MATTERS FIXED FOR HEARING BEFORE COURT NO. 2 ON 21.02.2019 WILL ALSO BE LISTED ON 22.02.2019)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 1086/2018</b> (Earlier O.A.No.140/2014)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. Amit Sharma & Ms. Ruchi Kohli, Advs. for R-4 to 6 Mr. Raj Kumar, Adv. for CPCB
<b>FOR ADMISSION</b>			
2.	<b>M.A. No. 58/2019 &amp; M.A. No. 59/2019 IN</b> Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Bhati Associates, Advs. for Applicant
3.	<b>M.A. No. 60/2019 IN</b> Original Application No. 733/2017	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	<b>M.A. No. 03/2019 IN</b> Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Chandan Kumar, Adv. for Applicant Mr. Attin Shankar Rastogi & Ms. Geetika, Advs. for R-1 Ms. Niyati Vaidya, Adv. for
<b>FOR HEARING</b>			
5.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv. Dr. Abhishek Atrey, Adv. for MoEF
6.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGWA Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Mukesh Kr. Verma, Adv. for R-5,6,8&9

			Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA Mr. Raj Kumar, Adv. for CPCB
7.	<b>Execution Application No. 05/2018 IN</b> O.A. No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. A. K. Prasad, Adv. for CGWA Mr. Rahul Narayan, Adv. for R-9
8.	Appeal No. 20/2018 (M.A. No. 175/2018)	Md. Hayath Udin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. G.G.C. George, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for CWC & CGWA Mr. Nikhil Nayyar, Adv. for R-10 Mr. Mukesh Verma, Adv. for R-11 Dr. Sandeep Singh, Adv. for State of UP Mr. Pinaki Mishra, Sr. Adv. with Mr. P. Ventat Reddy, Adv. for State of Telangana Mr. A. K. Prasad, Adv. for CGWA
9.	<b>Execution Application No. 35/2018 IN</b> O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ))	Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.	Mr. Shivraj P Kadam Jahagirdar, Adv. for Applicant  Mr. Sumeer Abhyankar, Adv. for R-1 Mr. T.V.S. Raghavendra Sreyas, Adv. for R-2 Mr. Vinayak Gupta, Adv. for MoEF Mr. Vijay Kumar, Adv. for R-3 Mr. Mukesh Verma, Adv. for MPCB
10.	Original Application No. 149/2018 (M.A. No.421/2018)	Al Marzia Agro Foods Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3
11.	Original Application No. 202/2018 (M.A. No. 679/2018)	Bharat Brashtachar Unmulan Vichaar Munch & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Mr. Rahul Pratap, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**